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title: Need for early approval for Kothamangalam and Muvattupuzha by-pass.

ADV. JOICE GEORGE (IDUKKI): Thank you, Madam, for giving me an opportunity to speak in 'Zero Hour'. Madurai-Kochi National Highway No.49 (new National Highway No.85) is passing through my constituency. There are two major cities in my constituency which require a bypass. The Government has proposed this bypass in 2006. The land for this purpose has already been earmarked and all survey proceedings have been completed.

Madam, estimated amount of Rs.2,900 crore and Rs.103 crore in respect of land acquisition for Muvattupuzha bypass and Kothamangalam bypass respectively is pending before the Ministry for approval. I urge upon the Government to include these two proposals – Muvattupuzha bypass and Kothamangalam bypass – in this year's annual plan and do the needful to construct the national highway through Kothamangalam and Muvattupuzha for the purpose of avoiding heavy traffic congestion there. Thank you, Madam.